

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1000  
ANSWERED ON:25.11.2009  
AGREEMENT FOR EXTRACTION OF URANIUM  
Khaire Shri Chandrakant Bhaurao;Patel Shri Devji;Pradhan Shri Nityananda

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the State of Meghalaya has agreed in principle for extraction of Uranium from mines in West Khasi hills;
- (b) if so, the details thereof;
- (c) whether the people of the state have been persuaded not to oppose this project;
- (d) if so, the details thereof;
- (e) whether the measures have been taken to ensure that the Uranium so extracted is not smuggled out of the country; and
- (f) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE FOR SCIENCE & TECHNOLOGY AND EARTH SCIENCES (INDEPENDENT CHARGE),PMO,PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS AND PARLIAMENTARY AFFAIRS(SHRI PRITHVIRAJ CHAVAN)

- (a) & (b) The Government of Meghalaya in its Cabinet meeting held on 24.08.2009 has approved pre-project development activities in West Khasi Hills by Uranium Corporation of India Limited (UCIL),a Public Sector Undertaking under the Department of Atomic Energy.
- (c) & (d) The Department of Atomic Energy and Uranium Corporation of India Limited have for the last five years been regularly conducting awareness programs to clear the misconceptions regarding uranium mining in West Khasi Hills of Meghalaya. This has resulted in a large majority to support the project although there is still some opposition towards it.
- (e) Mining has not started in the West Khasi Hills District,Meghalaya.
- (f) Not applicable.